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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH
AT HYDERABAD.
OA.No.1580/94.

Date of order:4-6-96.

Between:-

D.Dass ... Applicant.

And

1. The Dc-or the Telecom District Manager,
Kurnool.
2. The Telecom District Manager, Bhupal Complex,
Kurnool.
3. The Superintendent (T.T.) and Inquiry
Officer, Office of the Senior Superintendent
(T.T.) Kurnool.

Respondents.

...

Counsel for the Applicant : Mr.K.Venkateswara Rao.

Counsel for the Respondents: Mr.N.V.Raghava Reddy

CORAM:-

HON'BLE MR.JUSTICE M.G.CHAUDHARY, VICE CHAIRMAN

HON'BLE SRI H.RAJENDRA PRASAD, MEMBER (ADMN.)

Hon'ble Tribunal made the following order:-

Sri K.Venkateshwar Rao, learned counsel for the applicant seeks withdrawal of the O.A.on instructions of the applicant as stated in his letter dated 3-6-1996. Accordingly, the O.A.is allowed to be withdrawn and stands disposed of.

Arora
Dy. Registrar(Judl)

Copy to:-

1. The Divisional Engineer(Maintenance),
Office of the Telecom District Manager,
Kurnool.
2. The Telecom District Manager, Bhupal Complex,
Kurnool.
3. The Superintendent (T.T.) & Inquiry,
Officer, Office of the Senior Superintendent
(T.T.) Kurnool.
4. One copy to Mr.K.Venkateswara Rao, Advocate,
CAT.Hyderabad.
5. One copy to Mr.N.V.Raghava Reddy, CGSC,
CAT.Hyd.
6. One spare copy.

kku.

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I COURT

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR. H. RAJENDRA PRASAD : M(A)

Dated: 4-6-1996

ORDER/JUDGMENT

M.A/R.A./C.A.No.

O.A.No.

T.A.No.

Admitted and Interim Directions issued.

Allowed.

Disposed of with directions *or with decree*
Dismissed.

Dismissed as withdrawn.

Dismissed for Default

Ordered/Rejected.

No order as to costs.

केन्द्रीय प्रशासनिक अधिकारी

Central Administrative Tribunal

प्रेषण/DESPATCH

17 JUN 1996

हैदराबाद न्यायालय
HYDERABAD BENCH